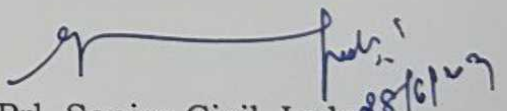


**In the court of the Principal Senior Civil Judge,
Bengaluru Rural District, Bengaluru,
the following cases are posted on
29-06-2021**

Morning Session 11 am to 2 pm	Afternoon Session 2.45 pm to 5.45pm
To hear 1. O.S. 589/2013 2. O.S. 1261/2017 3. O.S. 1003/2021 Arguments 4. R.A. 21/2019 5. M.A. 1/2021 6. M.A. 2/2021 7. M.A. 21/2021 8. M.A. 22/2021 Evidence 9. O.S. 1322/2014 10. O.S. 705/2015 11. O.S. 712/2015 12. O.S. 1426/2015 13. O.S. 1288/2017	To hear 14. Ex. 43/2018 15. O.S. 115/2018 16. O.S. 186/2018 17. O.S. 966/2019 18. O.S. 1231/2019 19. O.S. 1834/2019 20. FDP 6/2021

Note: Other Cases will be adjourned in the CIS


Prl. Senior Civil Judge,
Bengaluru Rural District,
Bengaluru

Cause list dated 29.06.2021 of I Addl. Senior Civil Judge Court as per new S.O.P dated 21.05.2021.

Sl.No.	Morning Session	Sl.No.	Afternoon Session
	Hearing		Arguments
1.	OS. 1584/2007	1.	MA. 88/2013
2.	OS. 1909/2008	2.	MA. 101/2017
3.	OS. 1936/2008	3.	OS. 922/2018
4.	OS. 1950/2008	4.	MA. 101/2018
5.	OS. 966/2009		
6.	OS. 1182/2010		
7.	OS. 430/2013		
8.	FDP. 21/2013		
9.	FDP. 51/2015		
10.	Ex. 71/2018		
11.	OS. 852/2020		
12.	OS. 1290/2020		
13.	OS. 896/2021		
14.	OS. 997/2021		
	Arguments		
15.	OS. 727/2010		

Sd/-
C/c I Addl. Senior Civil Judge,
Bengaluru Rural District, Bengaluru

Cause list dated 29.06.2021 of II Addl. Senior Civil Judge Court as per new S.O.P dated 21.05.2021.

Sl.No.	Morning Session	Sl.No.	Afternoon Session
	Hearing		Orders
1.	OS.1136/2011	1.	OS. 986/2021
2.	RA. 72/2013		
3.	OS.1230/2013		
4.	OS. 446/2019		
5.	OS. 653/2020		
	Evidence		
6.	OS. 992/2017		
7.	OS. 1240/2020		

Sd/-
II Addl. Senior Civil Judge,
Bengaluru Rural District, Bengaluru

In the Court of
III Addl. SENIOR CIVIL JUDGE
Bengaluru Rural District.,
Bengaluru.
Cause List Dated **29.06.2021**
CIVIL CASES

MORNING SESSION	AFTERNOON SESSION
<p style="text-align: center;"><u>EVIDENCE</u></p> <p>1) OS. 1621/2015 2) OS. 373/2016 3) OS. 615/2016 4) L.A.C 7/2018 5) L.A.C 8/2018 6) L.A.C 9/2018 7) L.A.C 10/2018 8) L.A.C 11/2018 9) L.A.C 12/2018 10) L.A.C 14/2018</p> <p style="text-align: center;"><u>HEARING</u></p> <p>11) OS. 1141/2011 12) Ex. 71/2012 13) OS. 766/2012 14) OS. 1156/2012 15) OS. 983/2014</p>	<p style="text-align: center;"><u>HEARING</u></p> <p>16) OS. 1850/2014 17) Ex. 71/2015 18) OS. 866/2016 19) OS. 1818/2016 20) OS. 356/2017 21) OS. 531/2017 22) OS. 1222/2017 23) OS. 1249/2017 24) OS. 1258/2017 25) OS. 951/2021</p> <p style="text-align: center;"><u>ARGUMENTS</u></p> <p>26) OS. 273/2006 27) OS. 396/2012 28) MC. 56/2020</p>

III Addl. Senior Civil Judge,
Bengaluru Rural District,
Bengaluru.

NOTE:- All Advocates are requested to strictly follow SOP dated 25.06.2021 issued by the Hon'ble High Court of Karnataka.

Bengaluru Rural District, Bengaluru,
The following cases are posted to **29-06-2021**

V.C link for IVASCJ, BRD,
(<https://meet.jit.si/4ascjrural>)

Morning Session 11 am to 2 pm
Arguments 1.O.S. 177/2008
Hearing 1.O.S. 1209/2019 2.O.S.1009/2021 3. O.S.1364/2009 4. O.S.222/2016 5. O.S.1463/2017 6. O.S.472/2008
Evidence 6. O.S. 473/2013 7. O.S.1183/2013


IV ASCJ 28.06.2021
Bengaluru Rural District, Bengaluru

In the court of V Addl. Senior Civil Judge, Bengaluru Rural District, Bengaluru.

Cause List dated 29-06-2021

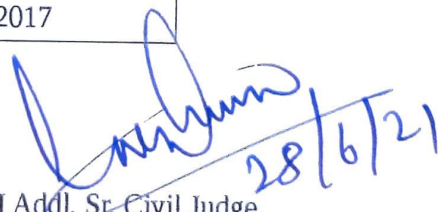
I Session (Morning)	II Session (Afternoon)
<p><u>HEARING</u></p> <ol style="list-style-type: none">1. OS. 103/20122. Misc. 1/20133. OS. 1001/20214. OS. 1007/2021 <p>EVIDENCE</p> <ol style="list-style-type: none">5. OS. 431/20126. OS. 1498/20127. OS. 259/20138. OS. 750/20139. OS. 823/2013	<p>-Nil-</p>

Sd/-
V Addl. Sr. Civil Judge,
Bengaluru (R) Dist., Bengaluru.

**In the court of VI Addl. Senior Civil Judge, Bengaluru Rural District,
Bengaluru.**

Cause List dated 29-06-2021

I Session (Morning)	II Session (Afternoon)
<u>HEARING</u>	<u>HEARING</u>
1. OS. 789/2009	1. OS. 61/2015
2. FDP. 36/2011	2. OS. 335/2015
3. OS. 293/2014	3. OS. 903/2015
4. OS. 1129/2014	4. OS. 1149/2015
5. OS. 1152/2014	5. OS. 1449/2015
6. OS. 1342/2014	6. OS. 205/2021
7. OS. 1369/2014	7. MC. 218/2021
8. OS. 1639/2014	8. OS. 731/2021
	9. OS. 1772/2014
	10. OS. 1788/2014
<u>EVIDENCE</u>	<u>ISSUES</u>
9. OS. 166/2014	11. OS. 1265/2014
10. OS. 264/2014	12. OS. 86/2017
11. OS. 914/2014	
12. OS. 1173/2014	<u>ARGUMENTS</u>
13. OS. 1431/2011	13. OS. 1403/2005
<u>A. D. R</u>	
14. OS. 1202/2006	<u>ORDERS</u>
15. OS. 68/2009	14. OS. 1392/2015
	15. OS. 125/2017


28/6/21
VI Addl. Sr. Civil Judge,
Bengaluru (R) Dist., Bengaluru.